

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) On the Northern Railway there were 8 cases of murder, 9 cases of dacoity in trains during 1973 and 6 cases of murder and 12 cases of dacoity during 1974.

(b) Under the Constitution, law and order being a State subject, protection of the person and property of Passengers is the responsibility of the State Government discharged through the agency of the Government Railway Police. For the security of Passengers, constant efforts are made by the Railway Administration. The Police are already taking steps to control such offences in their areas by way of making vigorous investigations into these cases, providing escorts on passenger trains in vulnerable areas, putting men in plain clothes to travel in passenger trains for the purpose of detection of such incidence/apprehension of criminals on the spot. Further strengthening of the measures for the security of passengers will be considered in a Seminar on the subject which is being organised by the Ministry of Railways.

Demand for extension of metre gauge line known as AP Railway in Gujarat

7146 **SHRI P G MAVALANKAR:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Minister, the Railway Board and other higher authorities have received any memorandum from the Public bodies and/or individuals in Gujarat requesting for the extension of the present 150 km metre gauge line, known as the A. P Railway (Ahmedabad-Prantij, Railway) from Ahmedabad to Khedbrahma, upto Abu Road, station, covering an additional 50 km.; and

(b) if so, Government's reaction and response to the said demand?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Yes.

(b) Owing to the stringent position of funds and lack of adequate traffic justification, it would be difficult to consider

the proposed extension in the present circumstances.

Consumption of Petroleum Products

7147. **SHRI S. N. MISRA:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the steps taken or proposed to be taken by Government to bring down the consumption of petroleum products in the country during 1975?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): Government have taken/are taking various measures to curb the consumption of petroleum products in the country. These, *inter alia*, include (1) curbs on the consumption for non-essential purposes through fiscal and regulatory measures, (2) higher efficiency in the use of fuels, and (3) placing increasing reliance on alternative sources of energy and feedstocks.

Separate Running room for Travelling Ticket Examiners at Allahabad (Central Railway)

7148 **SHRI NITIRAJ SINGH CHAUDHARY:** Will the Minister of RAILWAYS be pleased to state:

(a) whether Central Railway T.TEs are not provided separate running room at Allahabad

(b) the number of Central Railway Travelling Ticket Examiners daily reaching Allahabad and needing accommodations; and

(c) what steps are proposed to be taken to provide a separate running room to them?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Running room facilities are provided mainly for regular running staff, certain categories of non-running staff like